

15.11.1990.

Present: Shri S.K. Sharma, counsel for the applicant.

Shri P.C.H.t Ramchandani, Sr. counsel for the rspdts.

Shri S.K. Sharma appeared and prayed that the O.A. is not pressed and may be dismissed as withdrawn. We allow the prayer and the OA-947/90, Piush Sharma Vs. Union of India is dismissed as withdrawn.

SKK

*Subhash*  
(I.K. RASGOTRA)  
MEMBER(A)

15.11.90.

*AMITAV*  
(AMITAV BANERJI)  
CHAIRMAN  
15.11.90.